

Annexure - 8															
Name of Corporate debtor		Bharani Commodities Private Limited				Date of Commencement of CIRP				18.01.2021		List of Creditors as on		13.10.2021	
List of operational creditors (Other than Workmen and Employees and Government Dues)															
Amount in Rs															
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not Admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	RNJ Commodities Private Limited	CIN No. U51100TG2016PTC111787	06.02.2021	78,54,100.00	78,54,100.00	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	Verified with the books of accounts claim admitted in full for Rs.78,54,100/-
2	EBC Bearings (India) Limited	CIN No. U29130AP2006PLC050197	11.02.2021	19,44,021.00	19,44,021.00	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	Verified with the books of accounts claim admitted in full for Rs.78,54,100/-
3	Vijay Home Appliances Limited (In Liquidation)	CIN No:U29301TG2000PLC065360	06.02.2021	50,02,09,177.00	1,33,000.00	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	50,00,76,177.00	Nil	Your claim amount is verified with the outstanding balance of the books of accounts of the Corporate Debtor. Accordingly, your claim is admitted partly for Rs. 1,33,000/- to the extent of amount outstanding reconciled with the books of accounts of the CD. Balance claim amount may be reconsidered as and when additional evidences are received.
4	DBS Bank Limited	RC No.196800306E	09.02.2021	19,62,15,959.00	16,25,48,400.00	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	3,36,67,559.00	Nil	Your claim has been verified with the books of accounts of the corporate debtor. The supplier's bills are discounted with DBS Bank and have classified as Operational Creditors There is no specific agreement of interest between the corporate debtor and the supplier. Thus, your interest claim has been rejected. Accordingly, your claim is admitted partly for Rs. 16,25,48,400/- to the extent of the principle amount claimed
5	Rhodium Europe Limited	CERTIFICATE NO: 8134657	30.04.2021	30,81,48,130.00	Nil	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	30,81,48,130.00	Nil	The Sale Invoice No. SIREL1370 dated 01/06/2020 amounting to USD 4,147,333.87 is not reflected in the books of accounts of the Corporate Debtor. Also, the evidence of delivery of the said goods could not be traced. Thus, the claim is rejected in full.
6	Rhodium International Trading DMCC	CERTIFICATE NO: DMCC15280	Form B dated 26.04.2021	36,16,92,984.00	Nil	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	36,16,92,984.00	Nil	Your claim amount is verified with the outstanding balance of the books of accounts of the Corporate Debtor. It is observed that the bills have been already discounted with DBS Bank. Accordingly, your claim for EUR 4,090,985/- is rejected in full.
7	Hindusthan Ispat Private Limited	CIN NO:U27101TG2011PTC073579	06.11.2021	10,85,90,460.00	Nil	Unpaid Dues	Nil	Nil	No	Nil	Nil	Nil	10,85,90,460.00	Nil	Your claim amount is verified with the outstanding balance of the books of accounts of the Corporate Debtor. It is observed that all balances are already set off with other receivables on 31 st March, 2019. Accordingly, claim for Rs.10,85,90,460/- is rejected in full.
TOTAL				1,48,46,54,831.00	17,24,79,521.00								1,31,21,75,310.00		